


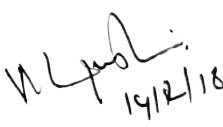
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14-12-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/24/2016  
NAME OF THE PETITIONER(S) : A.K. MANSOOR  
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- |    |  |   |  |
|----|--|---|--|
| 1. | R.A. MALINGAM, VA<br>FOR KNS LAW<br>CHAMBERS         | COUNSEL FOR<br>R2, R3 & R5<br>Counsel for R1 & R4 | <br>S.P. Murali<br>Kishan |
| 2. | S.P. Murali Kishan                                   |   |  |
| 3. | A.M. SRIDHARAN<br>B.MAGIZHANN<br>&<br>B.UDHAYA KUMAR | COUNSEL<br>FOR<br>PETITIONER                      | <br>14/12/18            |

**ORDER**

List this matter on 29.01.2019 for making submissions.

Sd/-  
(S.VIJAYARAGHAVAN)  
Member (Technical)

Sd/-  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)